

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/124/9/AMR/2022		9 of IBC	Infra Concrete Vs. BGR Energy Systems Limited

**ORDER**

**Present:** Ms. R. Nandhini, Proxy counsel for the OC.

Mr. Vishnu Vardhan Reddy, Proxy counsel for the CD.

Counter not filed. Ld. Counsel for the CD seeks time to settle the matter and file settlement memo. If settlement does not take place, both the parties get ready for hearing by the next date of hearing. For filing settlement memo or counter, list the matter on 05.09.2024 as a last chance.

Sd/-

**SANJAY PURI**  
**MEMBER (TECHNICAL)**

Sd/-

**RAJEEV/BHARDWAJ**  
**MEMBER (JUDICIAL)**